## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

O. Dr. K.S. Ravichandran, PCS

For Respondents

**ORDER** 

Counsels for both the parties are present. Counsel for Respondent submitted his argument to which the Counsel for the Respondent wants to reply and for which he prayed for time. At request, time is enlarged. Put up on 04.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)

ghk